

being taken over by the Food Corporation. Therefore, the persons who have been engaged for these purposes will have to be taken over. Therefore, the technical feasibility, whether they are capable of discharging the functions, would have been processed by the Food Department when they were employed. That aspect will be kept in mind.

Shri P. Venkatasubbiah: May I draw the attention of the Minister to the fact that even before the complete absorption of the employees working in the Food Department is effected, the Food Corporation is recruiting officers from some other Departments, for instance, the Revenue Department and others and, if that is so, whether this will not jeopardise the interests of the employees of the Food Department before they are absorbed. What is the reaction of the hon. Minister to that?

Shri C. Subramaniam: That is for the purpose of building up the general Food Corporation administrative organisation. That has nothing to do with this. Now, these Food Department employees, for example, are employed to discharge the duties and when the Corporation takes over that function, all those persons employed by the Food Department will have to be transferred to the Food Corporation. Therefore, these are two different things altogether.

Shri Bhagwat Jha Azad: There are already certain Government servants working in the corporation and their conditions of service are still to be finalised. May I know whether after the conditions are finalised, those who are already working in the corporation will have the option to come back to Government service, if they so want?

Shri C. Subramaniam: Of course, they are entitled to exercise their option that they would remain in Government service, in which case if those functions have been handed over to the corporation and Government find that they have no service to offer to these people, then the Civil Service

Rules would apply with regard to retrenchment.

Security Position on the North-East Frontier Railway

S.N.Q. 34. Shri Liladhar Kotoki: Will the Minister of Railways be pleased to state:

(a) whether Government have the latest report regarding the security position on the North-east Frontier Railway particularly Gauhati-Lumding-Furkating, Lumding-Badarpur and the North Bengal Sections;

(b) if so, the particulars thereof; and

(c) the action since taken on the various measures indicated in the statement of the Minister of State for Railways on the 27th April, 1966 for the security on the North-east Frontier Railway threatened by the hostile Nagas and other subversive elements?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):

(a) Information has been received that some miscreants armed with modern automatic weapons and high explosives are moving in jungles with perhaps plans to commit acts of sabotage.

(b) On 29-4-1966, at about 19.00 hrs. before the arrival of 20-Dn passenger train at Dimapur Railway Station, Police detected one steel trunk in a Third Class waiting hall and recovered from it plastic explosive of 42 lbs. which was taken into custody by the Army expert. 6 persons, who were found in the waiting hall from where the steel trunk was recovered, were arrested on suspicion. Constant vigil is being kept and appropriate action has been taken and will be taken from time to time to meet the situation.

(c) The additional security measures mentioned in my statement of 27-4-1966 have been brought into effect by the Assam Government and necessary assistance of man-power of R.P.F. has been placed at the disposal of Assam Government, and the Ministry of Home Affairs have also taken steps

to assist the State Government in strengthening intelligence and in setting up a Special Investigating Squad.

Shri Liladhar Kotoki: May I know what specific measures have been taken to protect the Brahmaputra bridge and the other major bridges on the railway and also the tunnels on the Lumding-Badarpur sections of this railway?

Dr. Ram Subhag Singh: As you know, that is a very important bridge, and adequate security staff have been stationed there to protect that bridge. As regards the tunnels, in all, they are about 37 in number on the Lumding-Badarpur hill section, and these are being looked after by the engineering staff of the railway and the overall charge is of the military security people.

Shri Liladhar Kotoki: When I reached Lumding on the 24th of last month and also Diphu along with the hon. Minister of State in the Ministry of Railways, I found that some railway employees had been killed in the explosion, and several of them had been very severely mutilated, and some of them had been permanently disabled. May I know from the hon. Minister what steps Government have taken to give compensation to those disabled persons and also for the maintenance of their families in future?

Dr. Ram Subhag Singh: We have sent instructions to give Rs. 3,000 to the dependants of each of the railway staff, and for those who have got small injuries also, suitable assistance has been provided. Besides, for the people stationed there in that vulnerable area, further provision is being made, and it is in the stage of being finalised, and a definite figure can be given after that.

Shri E. Barua: What prevented Government from taking adequate measures before the 27th?

Dr. Ram Subhag Singh: As you know, a statement was made here on the floor of the House on 27th. We returned a day earlier here.

श्री विभूति मिश्र : उस क्षेत्र में रेलवेज की असुरक्षा की हालत को देखते हुए क्या रेलवे विभाग वहां पर अपनी सिक्कूरिटी फोर्स और अपनी इन्टेलीजेंस को रख कर वहां की रेलवे लाइन्ज और सुरंगों की रक्षा के लिए कोई योजना बना रहा है।

डा० राम सुभग सिंह : उस दिन के बाद वहां पर दो बैटेलियन्ज आर० पी० एफ० की भेजी गई हैं। लमडिंग-मापोखोती और लमडिंग-डामचारा इन दो सेक्शन्ज को मिलिटरी के अन्डर रखा गया है। आसाम गवर्नमेंट की मदद से और उस की देख रेख में भी और सुरक्षा के कार्य किये जा रहे हैं। टनलज वगैरह के लिए अलग इन्सुजाम किया गया है।

श्री यशपाल सिंह : क्या सरकार यह बता सकती है कि वहां पर जो विस्फोटक पदार्थ पकड़े गए हैं, क्या वे डिट्रिजनेम हैं या फारैन मेक के हैं?

डा० राम सुभग सिंह : जैसे कि पहले खबर दी गई है, वहां पर 42 पौंड का जो विस्फोटक पदार्थ मिला है, उस के बारे में यह रिपोर्ट है :

"Plastic explosive filled in a polythene bag 14 ft. long and 16" wide. Imprinted 'BOTOR Plastic explosive 1957 ca 2.3 Lbs./Feet' fitted with double switch T & P No. 10, both secured with white sticking plaster tape and connected with 8" orange colour fuse to two detonators which, in turn, is connected with CORD-TEX, leading to gun cotton primer placed inside the plastic explosive; weight of the explosive 42 lbs. A Pincer imprinted 'ZBIROVIA made in Czechoslovakia' was found inside the box to operate the switch".

The other one, the rocket launcher, bore French imprint.

Shri Hem Barua: In view of the fact that the Railway Minister has dismissed the kid-glove policy so long pursued by Government vis-a-vis the Naga hostiles, and the hon. Prime Minister said something to that effect on the floor of the House, may I know, now that the complicity of the Naga hostiles in these acts of murders, murdering men, women and children also, and sabotage, has been conclusively established, whether (a) Government are going to deal with this Naga problem through our police and army, and (b) whether our Government, because of the changed circumstances, are going to stop these talks with the so-called Naga Ministers which the Prime Minister is having in New Delhi?

The Minister of Railways (Shri S. K. Patil): So far as the policy is concerned, it is the responsibility of the entire Government; departments also will have to come in. But so far as the Government are concerned, we are squarely responsible to look after the safety of our track and safety of the passengers, tunnels, bridges and everything referred to by my hon. colleague. But I am quite certain that we must be prepared, in view of these peace talks now having gone off the stage. Possibly we can expect it; if nothing happens, we shall be very happy, but we must be prepared also.

There is another circumstance worth nothing, that the second bomb was much bigger than the first, and the 42 lb. explosive, referred to by Dr. Ram Subhag Singh, is the biggest of the three. Therefore, there must be a policy of having increasing pressure, and I think Government must always be ready to meet it.

Shri Hem Barua: The Railway Minister has said that the Government should be alert. I put the question, and here are Ministers like the External Affairs Minister and the Home Minister.

Mr. Speaker: Others I cannot ask at this moment.

Shri Hem Barua: They should come to the rescue of the House. The Home Minister can say. He is next in command.

Mr. Speaker: No, no.

श्री शिव नारायण : अध्यक्ष महोदय, मैं यह जानना चाहता हूँ—(प्र) जो बड़े-बड़े ट्रंक पकड़े गये हैं, वे बक धे या नहीं, (ब) रेलवे लाइन के बगल में जो बड़े बड़े जंगलात हैं, रेलवे लाइन को सुरक्षित करने के लिये क्या दो-तीन मील इर्द गिर्द कटवा देने की कृपा करेगे ?

डा० राम सुभग सिंह : (प्र) वे बस्ने किसी मुमाक़िर द्वारा लाये गये, जो पकड़ा नहीं गया और निकल गया, इम लिये उनके बक किये जाने की खबर नहीं है ।

(ब) जहाँ तक जंगलात काटने का सवाल है 1963 में जो नीति तय की गई थी, उसके अनुसार कई-एक जगह काटा है, और कुछ जगहों पर अभी बाकी है ।

Shri Bhagwat Jha Azad: Since the Railway Minister, as he rightly said, can only look after the track, the bridges and the adjoining areas, what about the hostile Nagas moving in the jungles with automatic weapons, and may I know whether Mr. Patil has been able to convince his Government to get off from the situation of "to be or not to be", and to advise that loyal and peaceful Nagas that "it is nobler in mind to suffer or to take up arms against the hostile Nagas"; if the latter, whether this Government is able to determine that they will be able to take action against them? What is the position?

Shri S. K. Patil: There is perfect co-ordination between the Railway Ministry, the Home Ministry, the External Affairs Ministry and also the Assam Government. All these agencies are working as one body.

श्री प्रकाशबीर शास्त्री : श्रीमन्, मैं यह जानना चाहता हूँ कि इस भयंकर दुर्घटना होने के बाद समाचार-पत्रों में इस प्रकार के समाचार प्रकाशित हुए कि कुछ नागा पकड़े गये हैं जो सन्देशास्पद स्थिति में स्टेशन के आसपास घूम रहे थे और उनके पास कुछ विस्फोटक पदार्थ भी पकड़े गये हैं। क्या जो लोग पकड़े गये हैं उन से किस प्रकार के रहस्यों का पता चला है, यदि हाँ तो वे क्या हैं ?

डा० राम सुभग सिंह : जैसा मैंने मूल प्रश्न के उत्तर में बताया, 6 व्यक्ति पकड़े गये हैं, उनकी जांच असम पुलिस और मिलिटरी द्वारा की जा रही है। ये लोग दीमापुर में पकड़े गये हैं अभी यह जांच पूरी नहीं हुई है।

Shri Hem Barua: Where is the guarantee that the Chief Minister would not instruct the Assam Police to let them off as he did before?

Mr. Speaker: Order, order.

श्री मधु लिमये : लिखित निवेदन में इन्होंने कहा है कि जहाँ तक—

"Responsibility for ensuring the safety of the track, bridges and tunnels between Lumding and Diphu and Lumding and Simalguri is that of the army."

फिर भागे कहा है कि बाकी जिम्मेदारी राज्य सरकार की है। राज्य सरकार के साथ बहम कर के चार नुक्तों पर इन्होंने उनके साथ एग्रीमेंट किया, पहला तो यह है कि इनके घरों का पता लगाना, दूसरा यह है कि पुलिस वालों की शक्ति बढ़ाई जाय . . .

अध्यक्ष महोदय : यह सब तो स्टेटमेंट में है।

श्री मधु लिमये : मैं यह जानना चाहता हूँ कि इन में से कितनी चीजों पर अमल हुआ है ? आप जानते हैं कि पुराना शांति मिशन टूट गया है, लेकिन एक नया शांति मिशन भा रहा है, उसके बारे में चालिहा साहब की क्या नीति है ? मैं जानना चाहता हूँ

कि असम सरकार इन नुक्तों पर किस ढंग से अमल कर रही है ?

डा० राम सुभग सिंह : जिम वक्त मैं असम में था और 24-25 तारीख को जो बातें हुईं मेरी वहाँ के मुख्य मंत्री, अन्य मंत्रियों और अफसरों के साथ, उस में मालूम हुआ कि उन चीजों में पर कार्यवाही की गई है। अभी जो पीएम मिशन बना है, जिसकी चर्चा माननीय सदस्य ने की है, वह कमीशन है, उसकी घोषणा की गई है, अब उसकी बात जो भी हो, लेकिन जो जो हम लोगों ने तय किया था उस पर कार्यवाही की जायगी।

Shri Basumatari: Since the expulsion of Rev. Michael Scott, may I know whether there is any information concerning the railway line whether these activities have increased or decreased?

Dr. Ram Subhag Singh: I have stated the whole position. 42 lb. plastic explosive was found near Manipur Road, Dimapur station. I have already stated about the situation.

Shri R. Ramanathan Chettiar: The hon. Minister said that the safety of the bridges and the track was the responsibility of the Army but the safety of the passengers travelling in the train is the responsibility of the railways. What steps have the railway administration taken to strengthen the armed security guards on the train?

Dr. Ram Subhag Singh: The first item on which we agreed is being worked out. For the security of the travelling public elaborate arrangements had been made and it was in pursuance of that this bomb was traced and other persons had been arrested. We will keep on pursuing.

Shri S. M. Banerjee: From the statement of hon. Shri Patil it appears that there was a calculated conspiracy deep rooted, in this regard because the second and third explosions are bigger than the first one. I would like

to know whether it is a fact or whether it has been ascertained by the government that foreign countries had also a clear hand in this and whether arms from Pakistan had been smuggled into these areas and whether they gave them training also for sabotage?

Dr. Ram Subhag Singh: The foreign equipment that were found—they could have been dropped from the air. They must have come through the neighbouring country. We do feel that they might have come from Pakistan.

11.27 hrs.

OPINIONS ON BILL

Shri A. S. Salgal (Janjgir): Sir, I lay on the Table Paper No. III to the Bill to provide for the better administration of Sikh Gurdwaras situated in different States of Indian Union and for enquiries into matters connected therewith which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 3rd September, 1965.

11.27½ hrs.

RE: POINT OF PRIVILEGE

श्री मधु लिषये (मुंगेर): अध्यक्ष महोदय, मेरा विशेषाधिकार का प्रश्न पहले घाना चाहिये।

अध्यक्ष महोदय: वह पहले घाना चाहिये था।

श्री मधु लिषये: मैंने समझ के अनुसार पौने ग्यारह बजे में पहले दे दिया था।

अध्यक्ष महोदय: जब मैंने उसको देखा नहीं, तो कुर्सी पर बैठते ही कैसे फैसला दे दूँ; पहले मैं उसको देखूँगा, तब उसके बारे में कमेंट दूँगा, पहले सब चीजों को छोड़ कर उसको तब यह कैसे हो सकता है।

श्री मधु लिषये: घाप ही ने क्रम बनाया है कि इसके बाद पहले विशेषाधिकार लिया जायगा।

अध्यक्ष महोदय: विशेषाधिकार नहीं लिया जा सकता। मैं पहले उसके लिये कमेंट दूँगा तब प्रायेण।

श्री बागड़ी (हिसार): लेकिन उसको लिया तो जा सकता है।

अध्यक्ष महोदय: मैंने उसकी जांच नहीं की है, इस लिये नहीं लिया जा सकता है।

11.28½ hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(i) I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Friday the 13th May, 1966, passed the following motion:—

MOTION

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do appoint a member to the Joint Committee of the Houses on the Patents Bill 1965 in the vacancy caused by the retirement of Shri Dalpat Singh from the membership of the Rajya Sabha on the 2nd April, 1966 and resolves that Shri Dalpat Singh, member of the Rajya Sabha, be appointed to the said Joint Committee."

(ii) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Thursday, the 12th May, 1966, adopted the following motion:

"MOTION

This House agrees with the Lok Sabha that in pursuance of sub-section (4) of section 3 of the Kerala State Legislature (Delegation of